

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:6492  
ANSWERED ON:16.05.2012  
CURBS ON TECHNOLOGY IMPORTS  
Rao Shri Sambasiva Rayapati

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) whether the industry and scientists have raised their concern over curbs on technology imports particularly nuclear imports from USA;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/being taken to avoid such situation immediately in consultation with USA?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (c) In April 2009 the US Government had sought from Government of India assurances that items transferred to India as part of civil nuclear cooperation would be subject to certain conditions. The Government of India and US Government are in consultation on the issue of civil nuclear cooperation between the two countries, pursuant to the 'Agreement for cooperation between the Government of India and the Government of the United States of America concerning Peaceful Uses of Nuclear Energy' signed on 10.10.2008. A process has been created to streamline technology imports and resolve issues related thereto.